## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. †2244

TO BE ANSWERED ON THE 31<sup>ST</sup> JULY, 2018/ SHRAVANA 9, 1940 (SAKA)
MURDER OF POLITICAL LEADERS

†2244. SHRIMATI RAMA DEVI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has taken cognizance of the murder of several political leaders in Bihar;
- (b) if so, the number of such incidents which occurred during the last few years and the current year;
- (c) the number of reports received from the Members of Bihar in this regard; and
- (d) the action taken by the Government in this regard and the outcome thereof?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

- (a) to (c): National Crime Records Bureau has reported that no information relating to murder of political leaders in Bihar is available with them.
- (d): 'Public Order' and 'Police' are State subjects as per the provisions of the Constitution. The responsibilities of maintaining law and order, including investigation, registration and prosecution of crimes, conviction of the accused, protection of life and property etc. rest primarily with the respective State Government. The Central Government keeps a constant watch on the internal security scenario of the country through its security agencies. Alerts and advisories are issued to the law enforcement agencies whenever any threat to internal security is perceived including providing Central Armed Police Forces (CAPFs) to the State Governments.

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